

6

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

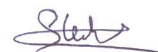
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/85/2016
NAME OF THE PETITIONER(S) : Dulkarnia Mohamed Jahir Hussain
NAME OF THE RESPONDENT(S) : M/s Power Security Services Private Limited & 3 others
UNDER SECTION : 397/398 of Companies Act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. STEPHENRAJ
(For K. MOORTHY)

Petitioner



S.R. SANKARESHWARAN
[For C. SARAVANAN
Counsel for Respondent No. 2&4]

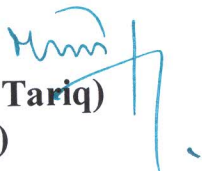
Respondent No. 2&4



ORDER

Shri P Stephenraj, counsel for petitioner present. Shri S R Sankarashwaran, counsel for R2 & R4 present. Counsel for petitioner sought time for filing the terms of settlement with signatures of the parties. Time extended at request. Put up on **31.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

